

**Sawai Madhopur Gas-based
Fertilizer Project**

3977. SHRI SYED SHAHABUDDIN :
SHRI BASUDEB ACHARIA :
SHRI SAIFUDDIN CHOW-
DHARY :

Will the Minister of AGRICULTURE be pleased to state :

(a) the broad details of the gas-based fertilizer project at Sawai Madhopur; and

(b) the quantum of foreign aid committed for the project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) (a) : The broad details are as follows :

1. Promoters : M/s Aravali Fertilizers Ltd.
2. Capacity : AMMONIA—1350 TPD
UREA —2250 TPD
(in two streams)
3. Estimated : Rs. 764.00 crores.
cost
4. Present : 15.4.88
validity of
Letter of
Intent.
5. Present : The technical collabora-
position tion agreement has been
approved by Govt.
Environmental clearance
is yet to be obtained.

(b) No foreign aid has been committed for the project so far.

**Establishment of a Fishing Port
at Gopalpur**

3978. SHRI SOMNATH RATH :
Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Orissa Government has requested the Centre to establish a port for fishing at Gopalpur;

(b) if so, whether the Orissa Government has sent any report to Centre;

(c) whether any Committee from Centre has visited the place; if so, the

report of the Committee and the action taken thereon; and

(d) how many such ports the Government of Orissa has requested for establishment to the centre and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Yes, Sir.

(c) Yes, Sir. The recommendation of the Expert Committee has been taken into consideration for preparation of a revised project report by the State Government.

(d) Besides Gopalpur, a fishing harbour at Astarang has been proposed. These projects had to be kept in abeyance due to paucity of funds.

Loss to Farmers in Gujarat

3979. SHRI DHARAM PAL SINGH
MALIK :
SHRI PRAKASH CHANDRA :
SHRI SUBHASH YADAV :
SHRI M. RAGHUMA REDDY :
SHRI SITARAM J. GAVALI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the attention of Government has been drawn to the news item appearing in the 'Blitz' dated 13 February, 1988 wherein it has been stated that due to the negligence on the part of General Insurance Corporation of India and Gujarat Government the farmers have been deprived of revenue to the tune of rupees 267 crores which they are legitimately entitled to under the Crop Insurance Scheme;

(b) whether last year insurance of crops was for Rs. 53 crores and the farmers received only Rs. 10 crores as damages;

(c) if so, the details in this regard; and

(d) the steps taken by Government to compensate the farmers whose crops were damaged due to the natural calamities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL

YADAV : (a) to (c). The Government of India is aware of the news item which appeared in the 'Blitz' dated 13th February, 1988 regarding indemnity claims of Gujarat under the Comprehensive Crop Insurance Scheme (CCIS). However, it is incorrect to say that due to the negligence on the part of General Insurance Corporation of India (GIC) and Gujarat Government the farmers have been deprived of revenue to the tune of Rs. 267 crore. The estimated claims for Kharif 1987 season in the State are likely to be of the order of Rs. 214 crore. The Government of India have not so far received complete yield data as also details of these claims. As regards Kharif 1986, the total sum insured in Gujarat was around Rs. 152 crore. Out of these, claims worth Rs. 51.18 crore is payable as indemnity claims. An amount of Rs. 9.29 crore has already been paid. Funds have since been released to the G.I.C., to pay the remaining claims.

(d) The State Governments have been advised to provide the G.I.C. with complete yield data within a period of 4 months after the end of a given season so that the indemnity claims payable to the insured farmers are settled expeditiously.

Second Inter-State Bus Terminal in Delhi

3980. **SHRI P.M. SAYEED** : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is a proposal to construct a second Inter-State bus terminus in Delhi;

(b) whether the plan has since been approved;

(c) if so, the location of the terminus, its capacity and the approximate cost; and

(d) other salient features of the proposed terminus ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (**SHRI DALBIR SINGH**) : (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Fisheries University

3981. **PROF. K.V. THOMAS** : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal to start a fisheries university in the country;

(b) if so, when it will be started; and

(c) whether the location has been finalised, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (**SHRI HARI KRISNNA SHASTRI**) : (a) and (c). No, Sir. However, there is a proposal to confer the "Deemed—to be" university status to Central Institute of Fisheries Education, Bombay.

(b) Does not arise.

Foodgrains in 50 Kg. Bags

3982. **PROF. K.V. THOMAS** : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the weight of foodgrain bags is proposed to be limited to 50 Kgs.; and

(b) if so, the time by which it will be introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (**SHRI D.L. BAITHA**) : (a) and (b). The Tripartite Committee on ILO Conventions of the Ministry of Labour recommended the use of bags of not more than 50 Kgs. by manual labour. The FCI is conducting experiments to work out technical and financial implications to switch-over to 50 Kgs. packing in the handling of foodgrains.

Setting up of Modern Rice Mills in Kerala

3983. **PROF. K.V. THOMAS** : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether any modern rice mills are proposed to be set up in Kerala; and

(b) if so, the number thereof and the locations where these mills will be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (**SHRI D.L. BAITHA**) : (a) No, Sir,